## Annexure-7

Name of the corporate debtor: <u>Deep Water Services (India) Limited</u> Date of commencement of liquidation:  $27^{th}$  March 2018; List of stakeholders as on:  $10^{th}$  <u>December 2019</u>.

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

$\mathbf{S}$	<b>l.</b>	Name of	Category of	Identificatio	Deta	ails of			Details of o	laim admit	ted		Amount	Amoun	Amoun	Amount of	Remarks
N	0	stakeholde	stakeholder	n No.	claim r	eceived							of	t of any	t of	claim	, if any
	]	r	S		Date	Amoun	Amount	Natur	Amount	Whether	Amount	% share	contingen	mutual	claim	under	
			(preference		of	t	of claim	e of	covered by							verificatio	
			shareholder		receip	claimed	admitte	claim	lien or	attachmen	by	amount		that	d	n	
			s / equity		t		d		attachmen	t	guarante	of claims		may be			
			shareholder						t pending	removed?	e	admitted		set off			
			s / partners						disposal	(Yes/No)							
			/ others)						•	, ,							
1	(	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	NA